


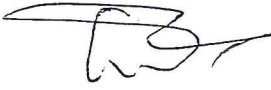

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. : CA/93/2017
IN
PETITION NUMBER : TCP/203/2016
NAME OF THE PETITIONER(S) : G. Palanisamy & another
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A.G. SATHYANARAYANA A.K. MYLSAMY	For Petitioners	
	A. Chandrasekar	For R2 to R4	
	K. Moorthy	For R-7	

ORDER

Mr.A.G.Sathyanarayana, Counsel for the petitioner present.
Mr.A.Chandrasekar, Counsel for R2 to R4 present. Mr.K.Moorthy, Counsel for R7 present. It has been submitted by the counsel for both the parties that the settlement talks are in progress and four week's time be granted for reporting the same. At request time is enlarged. Put up on 27.09.2017 at 10.30 A.M.

-51-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-52-
(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

hv